

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 1/14 in CP 46/12	IA 97/17 in TP 35/16	For filing objections	397/398	Mrs. Mangala Yuvaraj Nakade & Anr. Vs. Shree Basaveshwara Agro Foods Processing Ltd. & 3 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Prashanth P.N 9980488332	Petitioners	For Prashanth P.N Advocate Chetan.B
2	Rajesh S 812397697A	Respondent No 7	Rajesh
3	SATISH P. JOHN SPJ Legal	Additional Respondent 2-6	

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. He has filed additional copies of objections/counter. List it for hearing on 16/11/2017.


Member (T)


Member (J)